

DIVISION BENCH

ITEM NO.148 to 155

**NATIONAL COMPANY LAW TRIBUNAL
ALLAHABAD BENCH
PRAYAGRAJ**

CORAM:

- 1. SHRI PRAVEEN GUPTA,
HON'BLE MEMBER (JUDICIAL)**
- 2. SHRI ASHISH VERMA,
HON'BLE MEMBER (TECHNICAL)**

Date of Order: 04 July, 2024

Attendance-Cum-Order Sheet of the Hearing.

148- CP No. 209/ALD/2020

NAME OF THE COMPANY	KAPOOR ANJAN V/S M/S WHITE BLUE RETAIL PVT LTD & ORS
UNDER SECTION	213(b)(i) of Companies Act 2013

149- CP No. 237/ALD/2020

NAME OF THE COMPANY	RENU DEVI GOENKA V/S M/S WHITE BLUE RETAIL PVT LTD & ORS
UNDER SECTION	213(B)(I) of Companies Act 2013

150- CP No. 238/ALD/2020

NAME OF THE COMPANY	RINI MANJHI V/S M/S WHITE BLUE RETAIL PVT LTD & ORS
UNDER SECTION	213(B)(I) OF COMPANIES ACT 2013

151- CP No. 239/ALD/2020

NAME OF THE COMPANY	NEERAJ KUMAR PATHAK V/S M/S WHITE BLUE RETAIL PVT LTD & ORS
UNDER SECTION	213(B)(I) OF COMPANIES ACT 2013

152- CP No. 240/ALD/2020

NAME OF THE COMPANY	HARISH CHANDRA JAISWAL & ANR V/S M/S WHITE BLUE RETAIL PVT LTD & ORS
UNDER SECTION	213(B)(I) OF COMPANIES ACT 2013

153- CP No. 241/ALD/2020

NAME OF THE COMPANY	NAZIYA KAUSHER V/S M/S WHITE BLUE RETAIL PVT LTD & ORS
UNDER SECTION	213(B)(I) OF COMPANIES ACT 2013

154- CP No. 242/ALD/2020

NAME OF THE COMPANY	PRAVEEN CHANDRA BHATT V/S M/S WHITE BLUE RETAIL PVT LTD & ORS
UNDER SECTION	213(B)(I) OF COMPANIES ACT 2013

155- CP No.243/ALD/2020

NAME OF THE COMPANY	SUNETRA PANDEY V/S M/S WHITE BLUE RETAIL PVT LTD & ORS
UNDER SECTION	213(B)(I) OF COMPANIES ACT 2013

THROUGH PHYSICAL/VIRTUAL HEARING:**ORDER**

Due to paucity of time, the matter could not be taken up, hence adjourned to 22nd August, 2024.

-Sd-
(Court Officer)

04th July, 2024

Bipul Kumar Tiwari
(Stenographer)